

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A.No.4514/2014

New Delhi this the 28th day of July, 2016

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. V.N. GAUR, MEMBER (A)**

Madan Pal Bhati
Inspector (Ex.) in Delhi Police,
PIS No. 16910119
Aged about 56 years,
S/o Late Sh. Harish Chand
R/o Vill. : Salarpur, Noida, UP.Applicant

(Argued by: Shri Anil Singal, Advocate)

Versus

1. Govt. of NCT of Delhi
Through Commissioner of Police
PHQ, IP Estate, New Delhi.
2. Joint C.P. (South-Eastern Range),
PHQ, IP Estate, New Delhi.
3. Sh. Pushpender Kumar (E.O.)
D.C.P. (East Distt)
DCP Office, East Distt.
Patpar Ganj, Delhi. ..Respondents

(By Advocate: Mr. N. K. Singh for Ms. Avnish Ahlawat)

ORDER (ORAL)

Justice M. S. Sullar, Member (J)

Vide separate order of even date, rendered in OA No.4569/2014 titled as Sohanveer Vs. Govt. of NCT and Others, the instant OA has also been disposed of, with no order as to costs.

**(V. N. Gaur)
Member (A)**

(Justice M. S. Sullar)
Member (J)
28.7.2016

Rakesh